REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-FOURTH REPORT



LOK SABHA SECRETARIAT NEW DELHI May, 1956

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

- 1. Sardar Hukum Singh—Chairman.
- 2. Shri Raghunath Singh.
- 3. Shri Nageshwar Prasad Sinha.
- 4. Shri Ganesh Sadashiv Altekar.
- 5. Shri Goswamiraja Sahdeo Bharati.
- 6. Shri Narendra P. Nathwani.
- 7. Shri Radheshyam Ramkumar Morarka.
- 8. Shrimati Ila Palchoudhuri.
- · 9. Shri N. Rachiah.
- 10. Dr. Natabar Pandey.
- 11. Shri Bhawani Singh.
- 12. Shri T. B. Vittal Rao.
- 13. Shri C. Madhao Reddi.
- 14. Shri N. Sreekantan Nair.
- 15. Shri Rayasam Seshagiri Rao.

SECRETARIAT

Shri N. C. Nandi-Deputy Secretary.

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- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Fifty-fourth Report.
- 2. The Committee met on the 21st May, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 25th May, 1956.
- 3. The members whose resolutions had been included in the List of Business for the 25th May, 1956 and the representatives of the Ministries concerned had been invited to present their views on these Resolutions before the Committee. Sarvashri Hari Vishnu Kamath and Shree Narayan Das attended the sitting
- 4. The Committee after hearing the members-in-charge and the representatives of the Ministries concerned with all the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 25th May, 1956 recommend the following time-table:
- (1) Resolution regarding Ceiling on income of an individual.

 Out of the total time of 4 hours allotted to this Resolution 2 hours and 31 minutes were taken up on the 27th April and 11th May, 1956. The balance of 1 hour and 29 minutes may be completed on the 25th May, 1956.
- (2) Resolution regarding Enquiry into the 3½ hours. working of the Income Tax Department
- (3) Resolution regarding Development of 2 hours. heavy industries.
- (4) Resolution regarding implementation 3 hours. of Directive Principles of State Policy.

HUKAM SINGH.

NEW DELHI; The 22nd May, 1956.

APPENDIX

Motion re: Adoption of the Fifty-fourth Report of the Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Nageshwar Prasad. Sinha and was adopted by the House on the 25th May, 1956:—

"That this House agrees with the Fifty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd May, 1956."

[L.S. Deb., dated the 25th May, 1956.]